

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : GWALIOR**

**Civil Contempt Petition No.202/00036/2019**

(in OA 202/00478/2017)

Gwalior, this Wednesday, the 15<sup>th</sup> day of May, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Ram Kumar S/o Shri Sitaram, aged – 33 years, Occupation – Service Daily Wager, Group – D Post, R/o – Birla Nagar, Gwalior (M.P.) Pin Code – 474011, Mobile Number : 9406969331.
2. Gangaram, S/o Shri Rambharose, aged – 37 years, Occupation – Service Daily Wager, Group – D Post, Birla Nagar, Gwalior (M.P.) – 474011.
3. Ujjwal, S/o Shri Rajesh Chamaliya, aged 30 years, Occupation – Service Daily Wager, Group – D Post, R/o – Gospura No.1, Gwalior (M.P.) – 474011.
4. Maniram Kushwah, S/o Shri Patiram, aged – 42 years, Occupation – Service Daily Wager, Group – D Post, R/o – Shubhash Nagar, Hazira, Gwalior (M.P.) – 474011.
5. Kamal, S/o Shri Chunnilal Kushwag, aged – 30 years, Occupation – Service Daily Wager, Group – D Post, R/o – Gospura No.2, Gwalior (M.P.) – 474006.
6. Sanjay Rastogi, S/o Late Shri Harish Chandra, aged – 48 years, Occupation – Service Daily Wager, Group – D Post, R/o – Shubhashpura, Gwalior (M.P.) – 474001.
7. Om Prakash Singh, S/o Shri Devlal, aged – 42 years, Occupation – Service Daily Wager, Group-D Post, R/o – Kila Gate, Loha Mandi, Gwalior (M.P.) 474003.
8. Jitendra, S/o Shri Ramnaresh, aged – 37 years, Occupation – Service Daily Wager, Group – D Post, R/o Marimata, Mahalgaon, Gwalior (M.P.) - 474008

**-Petitioners**

(By Advocate – **Shri Nirmal Sharma**)

**V e r s u s**

1. Smt. Usha Sharma, Director General, Archeological Survey of India, Janpath, New Delhi 110001.
  2. Shri Madan Singh Chauhan, Regional Director Central Zone, T.T. Nagar, Bhopal (M.P.) 462001.
  3. Dr. Bhuvan Vikram, Superintendent Archeologist, Archeological Survey of India, Bhopal Zone, Bhopal (M.P.) – 462001
- Respondents**

**O R D E R (O R A L)**

**By Navin Tandon, AM.-**

Learned counsel for the petitioners seeks to withdraw this Contempt Petition.

Accordingly, CCP is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
*am/-*

**(Navin Tandon)**  
**Administrative Member**